

(14)

Date: 10.8.90

Heard both sides.

Judgment dictated
in the open court.

Subj. Dr
(I. K. RASOTRA) (SREEDHARAN NAIR)
m (B) v.c.

Judgment dtd
10/8/90 deposited
on 10/9/90

of
12/9/90

Judgment dtd 10-8-90
Served on Respondent
no. 1 & 2 dtd 17/9/90

(15)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH
CIRCUIT SITTING AT NAGPUR

C.A. No. 367/86
T.A. No. 167/87

1990

DATE OF DECISION 10-8-1990

Devendra Nath & Ors.

Petitioner

Mr. Mohan Sudame

Advocate for the Petitioner(s)

V/s.

State of Maharashtra & Union of
India.

Respondent

Mr. G.K. Nilkanth for respondent No. 1

Advocate for the Respondent(s)

Mr. Ramesh Darda for respondent No. 2

CORAM :

The Hon'ble Mr. G. Sreedharan Nair, Vice-Chairman

The Hon'ble Mr. I.K. Rasgotra, Member (A)

1. Whether Reporters of local papers may be allowed to see the Judgement?
2. To be referred to the Reporter or not?
3. Whether their Lordships wish to see the fair copy of the Judgement?
4. Whether it needs to be circulated to other Benches of the Tribunal?

DR

DR

(16)

BEFORE THE CENTRAL ADMINISTRATIVE TRIBUNAL
NEW BOMBAY BENCH
CIRCUIT SITTING AT NAGPUR

O.A.367/86

Devendra Nath & Ors.

.. Applicants

vs.

1. The State of Maharashtra
through
the Revenue and Forest Dept.,
Mantralaya,
Bombay.
2. Union of India
through
The Ministry of Forests,
Govt. of India,
New Delhi.

.. Respondents

Coram: Hon'ble Shri G.Sreedharan Nair, Vice-Chairman
Hon'ble Shri I.K.Rasgotra, Member(A)

Appearances:

1. Mr.Mohan Sudame
Advocate for the
Applicants.
2. Mr.G.K.Nilkanth
Advocate for
respondent No.2
3. Mr.Ramesh Darda
Advocate for
Respondent No.3

ORAL JUDGMENT:

(Per G.Sreedharan Nair, Vice-Chairman)

Date: 10-8-1990

Advocate Mr.Mohan Sudame makes a
prayer for adjournment on behalf of the applicants.

2. Advocate Mr.G.K.Nilkanth and Mr.Ramesh
Darda submits ~~the~~ the reliefs claimed by the applicants
have actually been allowed. It is stated that the
applicants have been actually confirmed before the
filling of this application and that immediately after
the application is filed they have also been promoted
to the Senior Time Scale of the Indian Forest Service.

3. In the circumstance we do not think that
the application deserves to be adjourned. The application
is closed.

I.K.R.
(I.K.RASGOTRA) 10/8/90
Member(A)

G.S.N.
(G.SREEDHARAN NAIR)
Vice-Chairman